

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **08.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IBA/115/2020
NAME OF PETITIONER : India Infoline Home Finance Ltd
NAME OF RESPONDENT : Sri Subhalakshmi Infra Pvt Ltd
SECTION : Sec 7 of IBC,2016

ORDER

Learned Counsel for Petitioner Ms. Anitha G. is present through video conferencing platform.

List this matter for further hearing on **29.03.2021**.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

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(R. SUCHARITHA)
MEMBER (JUDICIAL)